

BUSINESS ADVISORY COMMITTEE
(Thirteenth Lok Sabha)

NINTH REPORT
(Presented on 12.5.2000)

The Business Advisory Committee held a sitting on Wednesday, the 10rd May, 2000.

4. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1)	The Motor Vehicles (Amendment) Bill, 2000 (<u>Consideration and passing</u>)	2 hours
(2)	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2000 (<u>Consideration and passing</u>)	May be passed without discussion
(3)	The Leaders and Chief Whips of Recognized Parties and Groups (Facilities) (Amendment) Bill, 2000 (<u>Consideration and passing</u>)	May be passed without discussion
(4)	The Semiconductor Circuits Layout-Design Bill, 1999, after it has been passed by Rajya Sabha. (<u>Consideration and passing</u>)	1 hour
(5)	The Information Technology Bill, 2000 (<u>Consideration and passing</u>)	4 hours
(6)	Consideration of the Resolution given notice of by Minister of communications seeking approval of the House to rejection of the Award given on 21.2.83 by the Board of Arbitration in CA Reference No. 9(a) of 1980 in respect of reduction of working hours of the operative offices of the Department of Posts and Telecommunications in terms of Para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration.	1 hour

3. The Committee also recommend that the discussion under rule 193 on the Statement made by the Minister of Defence re: recent fire at Ammunition Depot, Bharatpur which was fixed for Thursday, the 11th May, 2000, May be postponed.

4. The committee further recommend that the discussion under rule 193/184 on the following subjects may be held on the dates indicated against each:-

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| (1) | Sankhya Vahini Project
(Under rule 193) | — | May be taken up on Tuesday, the
16 th May, 2000. |
| (2) | Report of the Kargil Review Committee
(Subrahmanyam Committee) laid on the
Table of Lok Sabha on the 24 th Feb, 2000. | -- | May be taken up on Wednesday,
the 17 th May, 2000 |

(under rule 194/342)

NEW DELHI;
May 10, 2000
Vaisakha 20, 1922 (Saka)

G.M.C. BALAYOGI
Chairman
BUSINESS ADVISORY COMMITTEE